

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 215 of 2012 &
IA No. 351 of 2012

Dated : 5th November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

IDEA Cellular Ltd. ... Appellant(s)
Versus
MERC & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Mihir Joshi, Mr. Sandeep Singhi,
Mr. Mahesh Agarwal, Mr. Rajeev
Kumar, Mr. S. Bhatt

Counsel for the Respondent(s): Mr. Akhil Sibal,
Mr. Abhishek Mitra &
Mr. Salim Inamdar for R.1
Mr. Buddy A. Ranganadhan for R.2

ORDER

Post the matter for Orders on **07.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs